

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3697
ANSWERED ON:27.04.2012
IMPROPER ASSESSMENT OF BSES
Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the revenue officers are not carrying out assessment of tax properly in case of Delhi's private electricity distribution company BSES thereby causing loss of revenue to the Union Government;
- (b) whether the Government has conducted any investigation in this regard;
- (c) if so, the outcome of the investigation and if not, the reasons therefor;
- (d) the names of the officers who have been found guilty by the Government after the investigation; and
- (e) the measures taken by the Government to ensure that the BSES company does not cause any loss of revenue illegally?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: SHRI S.S. PALANIMANICKAM

- (a) No.
- (b) Not applicable.
- (c) Not applicable.
- (d) Not applicable.
- (e) The case is properly scrutinized so as to ensure no loss of revenue. Ministry of Finance Department of Economic Affairs.